

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 30 of 2015

Dated : 1st October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Shendra Green Energy Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvansy for R-1
Mr. Raheel Kohli for R-2

ORDER

Pleadings are complete. List the matter on 01.12.2015 for hearing.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

pr/jps